

S.O. 45(1)

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NO. A-42017/1/82-ADM. II
Government of India
Ministry of Law, Justice & Company Affairs,
Department of Company Affairs,
Bhastri Bhavan, 5th floor, 'A' Wing,
Dr. Rajendra Prasad Road.

New Delhi, the 24.2.78

To,

The Regional Director,
Company Law Board,
Bombay/Calcutta/Koorea/Kanpur,

SUB: Absorption of Company Paid Staff of the offices of Official Liquidators against Group 'C' posts in the subordinate offices of the Department of Company Affairs.

Sir,

I am directed to refer to this Department letter No. A-42017/18/77-ADM. II dated 27.11.1977 according to which 50% of vacant Group 'C' posts in the subordinate offices under this Department were to be filled by Company Paid Staff who were in position as on 31.3.1978. It has now been decided that in future no representative of the Staff Selection Commission need be associated with the meetings of the Selection Committee. In this place an officer of suitable rank from outside the Department may be included in the Selection Committee. An officer belonging to SC/SI may also be included in the Selection Committee. In view of this paragraph 1(iii) of this Deptt. letter of 27.11.1978 stands modified to the extent indicated above.

2. In modification of this Deptt. letter No. A-42017/5/81-ADM. II dated 18.1.1983 it has been decided that fresh panels may be drawn up till all the eligible Company Paid Staff as on 31.3.1978 are absorbed into Govt. Service.

3. The names of the Company Paid Staff together with their details, particulars emanated by the Selection Committee for regularisation may be forwarded to the Deptt. (in duplicate) for onward transmission to the Staff Selection Commission for their formal approval. While seeking formal approval the total number of Company Paid Staff are still left may also be indicated.

Yours faithfully,

Sd/-

(G. Venkatarani)

Under Secretary to the Govt. of India.

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Copy to :-

- ✓ 1. Member, Company Law Board Bench, Bombay/Calcutta.
- ✓ 2. Addl. Director of Inspection and Investigation, Madras.
- ✓ 3. Chairman, Staff Selection Commission with reference to their letter No.1/6/78-SS dt. 29.11.1983.

P B/C

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(G. Venkataramani)
Under Secretary to the Govt. of India.

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J/C